

BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI

O.A. No. 25/2026

In the matter of:

Tejinder Pal Singh

Applicant

Versus

State of Haryana & others

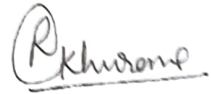
Respondents

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| 1.     | Reply on behalf of Respondent No. 2 along with supporting Affidavit | 1-3      |

Filed By:

Date:18.06.2026



Rahul Khurana, Advocate  
Counsel for Respondent No. 2  
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**BEFORE THE NATIONAL GREEN TRIBUNAL,****PRINCIPAL BENCH AT NEW DELHI**

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OA NO. 25 OF 2026

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**REPLY ON BEHALF OF RESPONDENT NO.2 THROUGH**  
**SANDEEP DHUNDWAL, EXECUTIVE- ENGINEER-**  
**HORTICULTURE, MUNICIPAL CORPORATION, GURUGRAM**

MOST RESPECTFULLY SHOWETH:

1. That present reply in being filed by Sandeep Dhundwal, Executive-Engineer-Horticulture, Municipal Corporation, Gurugram who is authorized and competent to file reply on behalf of respondent no. 2.
2. That present original application has been filed for protection of designated green belt/ green buffer zone behind E-Block, Palam Vihar Gurugram.
3. That the area in question has been developed by Gurugram Metropolitan Development Authority i.e. GMDA through an organization namely "I am Gurugram".



4. That answering respondent is not concerned with the activity being challenged in the present OA.

In view of submissions made here in above, it is prayed that present OA may kindly be dismissed qua the answering respondent.

Date:13.04.2026

Place: Gurugram



Sandeep Dhundwal

Executive Engineer- Horticulture,  
Municipal Corporation,  
Gurugram

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**AFFIDAVIT**

I, Sandeep Dhundwal, Executive Engineer-Horticulture, Municipal Corporation Gurugram, do hereby solemnly affirm and declare as under:

1. That I am well conversant with the facts and circumstances of the case in my aforesaid official capacity, therefore, I am competent to swear this affidavit.
2. That I have gone through the contents of accompanying reply which has been drafted under my instructions.

  
DEPONENT

**VERIFICATION**

Verified at Gurugram on      day of April, 2026 that the contents of above affidavit are true and correct to my knowledge and on the basis of information derived from the official record which I believe to be true and no material and fact has been concealed therein.



  
DEPONENT

**ATTESTED**

**MAHENDER S. PUNIA**  
ADVOCATE & NOTARY  
Distt. Gurugram (Haryana) India

**13 APR 2026**